

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2969
TO BE ANSWERED ON 13.08.2026**

**EMPLOYMENT GENERATION AND SOCIAL SECURITY FOR
UNORGANIZED WORKERS**

2969. # DR. JYOTI NAGNATH WAGHMARE:

Will the Minister of Labour and Employment be pleased to state:

- (a) the details of measures taken by Government to provide social security and health insurance coverage to unorganised sector workers registered on e-Shram Portal during the last three years;**
- (b) the status of implementation of Central schemes for generating new employment opportunities and promoting skill development among youth in the country, State-wise; and**
- (c) whether Government proposes to revise the national minimum wage rates for unorganised workers and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with aadhar. The eShram portal registers the unorganised workers on a self-declaration basis by providing them a Universal Account Number (UAN).

Over 31.86 crore unorganised workers have already been registered on eShram portal.

In keeping with the vision of the Budget Announcement 2024-25, Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21st October 2024 which entails integration of different social security/ welfare schemes at single portal and enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

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So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security schemes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA, enabling eShram cardholders to avail additional services.

Employment generation, coupled with improving employability is a priority of the Government. Accordingly, Government is implementing various employment generation schemes/programmes. These inter-alia include Prime Minister's Employment Generation Programme (PMEGP), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Deendayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Rural Self Employment and Training Institutes (RSETIs), Deen Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY- NULM), PM Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi), Stand-up India Scheme, Start Up India, Pradhan Mantri Mudra Yojana (PMMY), etc. The details of various employment generation schemes/programmes being implemented by the Government may be seen at https://dge.gov.in/dge/schemes_programmes.

Further, Ministry of Labour and Employment, Government of India, is running the National Career Service (NCS) Portal which is a one-stop solution for providing career related services including jobs from private and government sectors, information on online & offline job fairs, job search & matching, career counselling, vocational guidance, information on skill development courses, skill/training programmes etc. through a digital platform www.ncs.gov.in.

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The Code on Wages 2019 has come into force with effect from 21st November 2025 across the country. Under the provisions of the Code on Wages, 2019, both the Central Government and the State Governments are empowered to fix, review and revise minimum rates of wages for employees employed in scheduled employments under their respective jurisdictions.

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